

Top Executives of Public Sector Undertakings

2839. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that about 60 per cent of 200 top executives of public sector corporations are to retire in the next 3 to 5 years ;

(b) if so, details of Government's personnel policy in this matter ; and

(c) if no policy framed so far, by what time said policy is going to be framed, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) :

(a) Of the existing full-time incumbents of the posts of Chief Executives and Functional Directors of Central public enterprises, nearly 60% are expected to vacate their posts in the next five years either on reaching the age of superannuation or completion of their tenure or deputation.

(b) and (c) The Bureau of Public Enterprises had organised an Advanced Management Programme to improve the managerial capabilities of the existing managers of public enterprises to facilitate smooth succession in top posts. Such programmes are being organised on a continuing basis. Suitable advance action is also being taken to see that the appointment of a successor in a Board-level vacancy in Central public enterprises is made before it arises as far as possible.

Politicians as Part Time Chairman and Board of Directors of Public Sector Undertakings

2840. SHRI HANNAN MOLLAH : SHRI KRISHNA CHANDRA HALDER :

Will the Minister of FINANCE be pleased to state :

(a) whether the Standing Committee of Public Enterprises is opposed to the appointment of politicians as part time Chairman and Board of Directors of public sector corporations ;

(b) if so, whether Government have any intention to honour the judicious opinion of the Standing Committee of Public Enterprises ;

(c) if so, by what time it is going to be implemented ; and

(d) if not, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) :

(a) Presumably the Hon'ble Members have in mind the Standing Conference of Public Enterprises. No such recommendation has been made by the Standing Conference of Public Enterprises (SCOPE)

(b) to (d) Do not arise.

IAS Officers not to be Appointed as Chief Executives of Public Sector Undertakings

2841. SHRI ARUN KUMAR NEHRU : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken a decision that officers belonging to All India Services such as IAS may not become Chief Executives of Public Sector Undertakings ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) :

(a) and (b) Government have recently decided that officers from Government including those from the IAS should normally be considered for various posts, including Chief Executives in Central public enterprises only on absorption basis.